

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/13/2024 in CP No.384/241/HDB/2019
NAME OF THE COMPANY	Elaine Info Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Jana Rama Rao & another
NAME OF THE RESPONDENT(S)	Elaine Info Solutions Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/13/2024

Present: Ld. Counsel Mr. Kailashnath PSS for the Petitioner.

Ld. Proxy Counsel Mr. Lakshman Sravan from the O/o Dr. S.V.
Ramakrishna for Respondents.

For filing of counter, **matter is adjourned to 22.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)